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THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

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GOVERNMENT OF ASSAM
ORDERS BY THE GOVERNOR
PERSONNEL (A) DEPARTMENT

NOTIFICATION

The 5th August, 2019

No. AAP/219/2018/10.- In exercise of the powers conferred by the proviso to Article 309 of the Constitution, the Governor of Assam is hereby pleased to make the following rules further to amend the Assam Public Services Combined Competitive Examination Rules, 1989, hereinafter referred to as the principal Rules, in the manner hereinafter appearing, namely :-

- Short title and commencement
- (1) These rules may be called the Assam Public Services Combined Competitive Examination (Amendment) Rules, 2019.
 - (2) These rules shall come into force on the date of their publication in the Official Gazette.
- Substitution of SCHEDULE-I
- In the principal Rules, for the existing SCHEDULE-I, the following shall be substituted, namely -

"SCHEDULE-I Rule 2(g)

1.	The Assam Civil Service (Jr. Grade).
2.	The Assam Land and Revenue Service (Jr Grade)
3.	The Assam Police Service (Jr Grade).
4.	Labour Officer.
5.	Superintendent of Taxes
6.	Superintendent of Excise
7.	Assistant Registrar of Co-operative Societies.
8.	District Transport Officer
9.	Inspector of Labour.

10.	Inspector of Taxes.	
11	Inspector of Excise.	
12.	Senior Inspector/Auditor of Co-operative Society.	
13	Assistant Employment Officer.	
14.	Block Development Officer (BDO)	
15.	Extension Officer (Credit)	
16.	Sub-Registrar	
17.	Child Development Project Officer (CDPO)	
18.	Inspector of legal Metrology	
19.	Assistant Manager of Industries	
20.	Any other Services and posts which the Government may include in consultation with the Commission.	

Amendment in SCHEDULE- 3. In the principal Rules, In SCHEDULE-II,-
II

- (i) in point no 1, for the existing provision the following shall be substituted, namely :-

"SCHEDULE-II

Procedure for holding Combined Competitive Examination under the Assam Public Services Combined Competitive Examination Rules, 1989.

The Assam Public Service Commission shall hold Combined Competitive Examination in two stages, namely- Preliminary Examination and Main Examination in accordance with the rules and procedures prescribed herein before and after in respect of the following services.-

1.	The Assam Civil Service (Jr Grade)	
2.	The Assam Land and Revenue Service (Jr Grade).	
3	The Assam Police Service (Jr. Grade)	
4.	Labour Officer.	
5	Superintendent of Taxes.	
6	Superintendent of Excise	
7	Assistant Registrar of Co-operative Societies	
8.	District Transport Officer	
9	Inspector of Labour.	
10.	Inspector of Taxes.	
11.	Inspector of Excise.	

12.	Senior Inspector/Auditor of Co-operative Society.
13.	Assistant Employment Officer.
14.	Block Development Officer (BDO)
15.	Extension Officer (Credit)
16.	Sub-Registrar
17.	Child Development Project Officer (CDPO)
18.	Inspector of legal Metrology
19.	Assistant Manager of Industries
20.	Any other Services and posts which the Government may include in consultation with the Commission.

- (ii) in point no. 4, for the existing provision the following shall be substituted, namely :-

"4 The minimum age for Combined Competitive Examination shall be twenty one years and shall not be more than thirty eight years on the first January of the year in which the examination is advertised by the Assam Public Service Commission with relaxation of three years in case of the candidates belonging to OBC/MOBC, five years for candidates belonging to SC/ST and ten years for the candidates of Persons with Disabilities.

The date of birth accepted by the Commission is that which is entered in Matriculation/ High School Leaving Certificate or Higher Secondary School Leaving Certificate or a Certificate recognized by an Indian University as equivalent to Matriculation or in an extract must be certified by the proper authority of the University or in the Higher Secondary or an equivalent examination Certificate. THESE CERTIFICATES ARE REQUIRED TO BE SUBMITTED AT THE TIME OF SUBMITTING APPLICATION TO THE COMBINED COMPETITIVE MAIN EXAMINATION ONLY.

No other document relating to age like horoscopes, affidavits, birth extracts from Municipal Corporation, Service records and the like shall be accepted."

Substitution in APPENDIX-I 4. In the principal Rules, in APPENDIX-I,-
in SECTION-I and SECTION-

II

- (i) in SECTION-I, in point no. 3 for the existing provision the following shall be substituted, namely :-

"(3). The main examination shall consist of written examination and interview tests. The written examination shall consist of one Essay Paper, five papers on the subject of General Studies and two papers on any one subject from the list of Optional subjects as set out in the list in SECTION-II. The interview shall carry marks as shown in SECTION-II (with no qualifying marks).

The question paper shall be set out in English. There shall be two qualifying papers to test the Language

communication skills of the candidates, the details of which are in SECTION-II.

Marks thus obtained by the candidates in the main examination (Written Part as well as Interview) would determine their final ranking. Candidates shall be allotted to the various services keeping in view their ranks in the examination and (respective) preference expressed by them for different posts and reservations therein "

- (ii) in SECTION-II, for the existing provision the following shall be substituted namely -

"SECTION-II

Schemes and Subjects for the Preliminary and the Main Examinations

(a). PRELIMINARY EXAMINATION (Objective Type)-

The Preliminary Examination shall consist of two papers:

1. Paper-1: General Studies I 200 Marks 2 Hours Duration
2. Paper-1: General Studies II 200 Marks 2 Hours Duration

Total - 400 Marks

The total qualifying marks of Paper-I General Studies I of Combined Competitive (Preliminary) Examination maybe determined by the Commission.

The Paper 1 :

General Studies I shall be set in such a way that 30% to 35% of questions shall compulsorily relate to Assam.

The Paper 2 :

General Studies II shall have minimum qualifying marks of 33%.

The syllabi of Paper 1 and Paper 2 of General Studies II is given at PART-A of APPENDIX- II.

(b) MAIN EXAMINATION (WRITTEN AND INTERVIEW)-

The Main Examination shall consist of Written Examination and an Interview test. The written examinations shall consist of eight papers of conventional essay type/objective type with limited words and two qualifying Language papers (in the level of Class X). Marks obtained in Interview for Preliminary Test shall be counted for ranking.

Details of Papers for Main Examination:

Sl. No.	Papers	Type of Paper	Marks	Duration in Hours
(i)	Paper 1	Essay	250	3
(ii)	Paper 2 to 6	General Studies	250 for each paper	3 for each paper
(iii)	Paper 7	Optional Subject, Paper 1	250	3
(iv)	Paper 8	Optional Subject, Paper 2	250	3
(v)	Interview Test (After qualifying in written test)		275	
			Total- 2275	

QUALIFYING PAPERS (in the level of Class X):

1. Paper A (300 Marks - 3 Hours Duration)– Any one of the language from Assamese, Bengali, Bodo. Candidates from Dima Hasao, Karbi Anglong and West Karbi Anglong Districts who had not studied any of these languages in school shall be exempted from appearing for qualifying language papers.
2. Paper B – English (300 Marks - 3 Hours Duration)

OPTIONAL PAPERS:

The list of Optional subjects for the Main Examination :

(The standard and syllabi of the Optional subjects are approximately those of Degree Level Course of the Universities)

1. Agriculture
2. Anthropology
3. Animal Husbandry and Veterinary Science
4. Botany
5. Chemistry
6. Civil Engineering
7. Commerce and Accountancy
8. Economics
9. Electrical Engineering
10. Geography
11. Geology
12. History
13. Law
14. Literature of any one of the following languages
Assamese, Bengali, Bodo, Hindi, Sanskrit, English
15. Management
16. Mathematics
17. Mechanical Engineering
18. Medical Science
19. Philosophy
20. Physics
21. Political Science and International Relations
22. Psychology
23. Public Administration
24. Sociology
25. Statistics
26. Zoology

Details of the Syllabi of the Papers/Subject for Main Examination including Qualifying Papers is at PART-B of APPENDIX-II. Detailed framework for interview is at PART-C of APPENDIX-II.

(c) IMPORTANT INSTRUCTIONS:

1. Candidates must write the paper in their own hand. Under no circumstances, they shall be allowed the help of a scribe to write the answers for them except candidates of Persons with Disabilities category who shall specifically be allowed by the Commission
2. The Commission shall have discretion to fix qualifying marks in any or all the subjects of the examination.

3. The credit shall be given for orderly, effective and exact expressions combined with due economy of words in all subjects of the examination.
4. In the question paper, whenever necessary, only metric system of weights and measures shall be used.
5. Marks shall not be allotted for mere superficial knowledge
6. The Candidates applying for the examination should ensure that they fulfill all eligibility conditions for admission to examination. Their admission to all the stages of the examination will be purely provisional subject to satisfying the prescribed eligibility conditions. Mere issue of admission certificate to the candidate will not imply that the Commission has finally cleared his/her candidature. The Commission shall take up verification of eligibility conditions with reference to original documents only after the candidate has qualified for Interview/Personality Test
7. The online Applications can be filled up to the last day for submission as fixed by the Commission. The eligible candidates shall be issued an e-Admission Certificate three weeks before the commencement of the examination. The e-Admission Certificate will be made available in the Commission website for downloading by candidates. No Admission Certificate will be sent by post.
8. **Negative Marking :**
 - (a) There will be penalty (negative marking) for wrong answers marked by a candidate in the Multiple Choice Question Papers as decided by the Commission. There will be negative marking for incorrect answers (as detailed below) for all questions except some of the questions where the negative marking will be inbuilt in the form of different marks being awarded to the most appropriate and not so appropriate answer for such questions.
 - (b) There will be four alternatives for the answers to every question in Preliminary Examination. For each question for which a wrong answer has been given by the candidate, one-fourth (0.25) of the marks assigned to that question will be deducted as penalty.
 - (c) If a candidate gives more than one answer, it will be treated as a wrong answer even if one of the given answers happen to be correct and there will be same penalty as above for that question.
 - (d) If a question is left blank i.e. no answer is given by the candidate, there will be no penalty for that question

9. For providing any guidance / information/ clarification regarding the applications, candidature etc. for the exam the Commission may set up a facilitation counter.

10. Mobile Phones Banned:

The use of any mobile phone (even in switched off mode), pager or any electronic equipment or programmable device or storage media like pen drive, smart watches etc. or camera or blue tooth devices or any other equipment or related accessories either in working or switched off mode capable of being used as a communication device during the examination is strictly prohibited. Any infringement of these instructions shall entail disciplinary action including ban on candidature.

11. For increasing the access of unemployed to job opportunities, the Commission will publicly disclose the scores of the candidates (obtained in the Written Examination and Interview/Personality Test) through the public portals. The disclosure will be made in respect of only those candidates who will appear in the Interview/Personality Test for the Civil Service Examination and are not finally recommended for appointment. The information shared through this disclosure scheme about the non-recommended candidates may be used by other public and private recruitment agencies to appoint suitable candidates from the information made available in the public portal. A candidate may opt out of the scheme also and in that case his/her details will not be published by the Commission. Besides sharing of the information of the non-recommended candidates for the examinations conducted by the Commission, the Commission will not assume any responsibility of liability for the method and manner in which information related to candidates who appear at the CCE/ Selections is utilized by other private or public organizations.

12. Examination Centre:

The centers and the date of holding the examination will be notified by the Commission and are liable to be changed at the discretion of the Commission. Notwithstanding the aforesaid provision, the Commission reserves the right to change the Centres at its discretion if the situation demands. Candidates admitted to the examination will be informed of the time table and place or places of examination. The candidates should note that no request for change of centre will be entertained.

13. Fee:

Government strives to have a workforce which reflects gender balance, therefore the women candidates are encouraged to apply and shall be exempted from application fee. In all other cases,

fee shall be decided by the Commission

14. How To Apply:

- (a) Candidates will be required to apply online using the website <http://www.apsc.nic.in>. Detailed instructions for filling up online applications will be made available on the above mentioned website. The applicants are advised to submit only single application; however, if due to any unavoidable situation, if he/she submits another/multiple applications, then he/she must ensure that application with the higher RID is complete in all respects like applicants' details, examination centre, photograph, signature, fee etc. The applicants who are submitting multiple applications should note that only the applications with higher RID (Registration ID) shall be entertained by the Commission and fee paid against one RID shall not be adjusted against any other RID.
- (b) All candidates, whether already in Government Service, Government owned industrial undertakings or other similar organizations or in private employment should submit their applications direct to the Commission.
- (c) Persons already in Government Service, whether in a permanent or temporary capacity or as work charged employees other than casual or daily rated employees or those serving under the Public Enterprises are however, required to submit an undertaking that they have informed in writing to their Head of Office/Department that they have applied for the Examination. Candidates should note that in case a communication is received from their employer by the Commission withholding permission to the candidates applying for/appearing at the examination, their application will be liable to be rejected/candidature will be liable to be cancelled.
- (d) While filling in his/her Application Form, the candidate should carefully decide about his/her choice of centre for the Examination. If any candidate appears at a centre other than the one indicated by the Commission in his/her Admission Certificate, the papers of such a candidate will not be evaluated and his/her candidature will be liable to cancellation. Suitable provisions for information regarding use of scribes by the blind candidates and candidates with Locomotor Disability and Cerebral Palsy where dominant (writing) extremity is affected to the extent of slowing the performance of function have been made in the online application at the time of the initial online application itself.
- (e) A candidate will be eligible to get the benefit

of community reservation only in case the particular caste to which the candidates belong is included in the list of reserved communities issued by the State Government. If a candidate indicates in his/her application form for Civil Services (Preliminary) Examination that he/she belongs to General category but subsequently writes to the Commission to change his/her category to a reserved one, such request shall not be entertained by the Commission. Similar principle will be followed for candidates of Persons with Benchmark Disabilities categories also. While the above principle will be followed in general, there may be a few cases where there was a gap of not more than 3 months between the issuance of a Government Notification enlisting a particular community in the list of any of the reserved communities and the date of submission of the application by the candidate. In such cases the request of change of community from general to reserved may be considered by the Commission on merit. In case of a candidate unfortunately becoming physically disabled during the course of the examination process, the candidate should produce valid document showing him/her acquiring a disability to the extent as defined under The Rights of Persons with Disabilities Act, 2016 as in force, to enable him/her to get the benefits of PwD reservation.

- (f) Candidates seeking reservation/ relaxation benefits available for SC/ST/ OBC/Persons with Benchmark Disability/Ex-servicemen must ensure that they are entitled to such reservation/ relaxation as per eligibility prescribed in the Rules/Notice. They should also be in possession of all the requisite certificates in the prescribed format in support of their claim as stipulated in the Rules/ Notice for such benefits, and these certificates should be dated earlier than the due date (closing date) of the application for Combined Competitive Examination (CCE).
- (g) **Withdrawal of applications:**
No request for withdrawal of candidature received from a candidate after he/she has submitted his/her application will be entertained under any circumstances.

- (iii) In SECTION-III, for the existing provision the following shall be substituted namely :-

"PART-A : Preliminary Examination
General Studies Papers
The details of the Syllabi is at PART-A of APPENDIX-II

PART-B : Main Examination (Written and Interview Test)
1 Qualifying Language Papers

2. Essay Paper
3. General Studies Papers
4. Optional Subject Papers
5. Interview Tests.

Details of syllabi of Qualifying Language Papers, General Studies Papers and Optional Subject Papers is at PART-B of APPENDIX-II and detail framework for Interview Tests is at PART-C of APPENDIX-II "

Substitution of APPENDIX- II

In the principal Rules, in the APPENDIX-II, for the existing provisions the following shall be substituted, namely .-

"APPENDIX-II

SYLLABI FOR COMBINED COMPETITIVE (PRELIMINARY AND MAIN EXAMINATION)

PART A

Part A— Combined Competitive (Preliminary) Examination Paper I - (200 marks)

Duration : Two hours

- i. Current events of national and international importance
- ii. History of India and Indian National Movement.
- iii. Indian and World Geography-Physical, Social, Economic Geography of India and the World.
- iv. Indian Polity and Governance-Constitution, Political System, Panchayati Raj, Public Policy, Rights Issues etc.
- v. Economic and Social Development-Sustainable Development, Poverty, Inclusion, Demographics, Social Sector Initiatives, etc
- vi. General issues on Environmental ecology, Bio-Diversity and Climate Change- that do not require subject specialization.
- vii. General Science.

Note: 30-35% questions in General Studies Paper I will be related to Assam.

Part A— Combined Competitive (Preliminary) Examination Paper II - (200 marks)

Duration : Two hours

- i. Comprehension.
- ii. Interpersonal skills including communication skills.
- iii. Logical reasoning and analytical ability
- iv. Decision making and problem solving.
- v. General mental ability.
- vi. Basic numeracy (numbers and their relations, orders of magnitude, etc.) (Class X level), Data interpretation (charts, graphs, tables, data sufficiency etc (Class X level)

PART B

Combined Competitive (Main) Examination (Written and Interview)

MAIN EXAMINATION:

The written examination will consist of the following papers —

- **Qualifying nature - Marks not counted - Passing mandatory**

For both Paper A and Paper B, the Commission shall decide minimum Qualifying Marks.

(1) **Paper-A**

Assamese/Bengali/Bodo - 300 Marks

- i Comprehension of given passages
- ii Precis Writing
- iii. Usage and Vocabulary.
- iv. Short Essay
- v Translation from English to the Indian language and vice-versa.

(2) **Paper-B**

English - 300 Marks

The aim of the paper is to test the candidates' ability to read and understand serious discursive prose, and to express his ideas clearly and correctly, in English.

The pattern of questions would be broadly as follows :-

- i Comprehension of given passages.
- ii. Precis Writing
- iii Usage and Vocabulary.
- iv Short Essay.

• **Papers to be counted for Order of merit (Written Examination)**

Marks obtained in these papers shall be counted. However, the Commission shall have the discretion to fix qualifying marks in any or all of these papers.

Paper – I

Essay - 250 Marks

To be written in the medium or language of the candidate's choice. Candidate is required to write an essay on a specific topic. The choice of subjects will be given.

Paper – II

General Studies I - 250 Marks

(Indian History, Heritage, Culture and Society and Geography of the India and World)

- i Indian culture shall cover the salient aspects of Art Forms, Literature and Architecture from ancient to modern times.
- ii Modern Indian history from about the middle of the eighteenth century until the present- significant events, personalities, issues
- iii The Freedom Struggle - its various stages and important contributors /contributions from different parts of the country
- iv. Post-independence consolidation and reorganization within the country
- v. Salient features of Indian Society, Diversity of India
- vi Role of women and women's organization, population and associated issues, poverty and developmental issues, urbanization, their problems and their remedies.
- vii. Effects of Globalization on Indian society.
- viii Social empowerment, Communalism, Regionalism & Secularism

- ix. Sallient Features of India's and World's Physical Geography.
- x. Distribution of key natural resources across the world (including South Asia and the Indian sub-continent); factors responsible for the location of primary, secondary, and tertiary sector industries in various parts of the world (including India)
- xi. Important Geophysical phenomena such as earthquakes, Tsunami, Volcanic activity, cyclone etc., geographical features and their location- changes in critical geographical features (including water-bodies and ice-caps) and in flora and fauna and the effects of such changes.

Paper - III

General Studies II - 250 Marks

(Governance, Constitution, Polity, Social Justice and International relations)

- i. Indian Constitution- historical underpinnings, evolution, features, amendments, significant provisions and basic structure.
- ii. Functions and responsibilities of the Union and the States, issues and challenges pertaining to the federal structure, devolution of powers and finances up to local levels and challenges therein.
- iii. Separation of powers between various organs dispute redressal mechanisms and institutions.
- iv. Comparison of the Indian constitutional scheme with that of other countries
- v. Parliament and State Legislatures - structure, functioning, conduct of business, powers & privileges and issues arising out of these.
- vi. Structure, organization and functioning of the Executive and the Judiciary Ministries and Departments of the Government; pressure groups and formal/informal associations and their role in the Polity
- vii. Sallient features of the Representation of People's Act
- viii. Appointment to various Constitutional posts, powers, functions and responsibilities of various Constitutional Bodies.
- ix. Statutory, Regulatory and various Quasi-Judicial bodies.
- x. Government policies and interventions for development in various sectors and issues arising out of their design and implementation."
- xi. Development processes and the development industry the role of NGOs, SHGs, various groups and associations, donors, charities, institutional and other stakeholders
- xii. Welfare schemes for vulnerable sections of the population by the Centre and States and the performance of these schemes, mechanisms, laws, institutions and bodies constituted for the protection and betterment of these vulnerable sections
- xiii. Issues relating to development and management of Social Sector/Services relating to Health, Education, Human Resources.
- xiv. Issues relating to development and management of

- Social Sector/Services relating to Health, Education, Human Resources, issues relating to poverty and hunger with emphasis on Assam.
- xv. Important aspects of governance, transparency and accountability, e-governance-applications, models, successes, limitations, and potential; citizens charters, transparency & accountability and institutional and other measures with emphasis on Assam.
 - xvi. Role of civil services in a democracy.
 - xvii. India and its neighborhood relations.
 - xviii. Bilateral, regional and global groupings and agreements involving India and/or affecting India's interests.
 - xix. Effect of policies and politics of developed and developing countries on India's interests, Indian diaspora.
 - xx. Important International institutions, agencies and forums, their structure, mandate.

Paper - IV

General Studies III - 250 Marks

(Technology, Economic Development, Bio-diversity, Environment, Security and Disaster Management)

- i. Indian Economy and issues relating to planning, mobilization of resources, growth, development and employment.
- ii. Inclusive growth and issues arising from it.
- iii. Government Budgeting.
- iv. Major crops cropping patterns in various parts of the country, different types of irrigation and irrigation systems storage, transport and marketing of agricultural produce and issues and related constraints; e-technology in the aid of farmers.
- v. Issues related to direct and indirect farm subsidies and minimum support prices; Public Distribution System objectives, functioning, limitations, revamping; issues of buffer stocks and food security; Technology missions; economics of animal-rearing
- vi. Food processing and related industries in India- scope and significance, location, upstream and downstream requirements, supply chain management.
- vii. Land reforms in India.
- viii. Effects of liberalization on the economy, changes in industrial policy and their effects on industrial growth.
- ix. Infrastructure: Energy, Ports, Roads, Airports, Railways etc
- x. Investment models.
- xi. Science and Technology- developments and their applications and effects in everyday life Achievements of Indians in science & technology; indigenization of technology and developing new technology.
- xii. Indigenization of technology and developing new technology.
- xiii. Awareness in the fields of IT, Space, Computers, robotics, Nano-technology, biotechnology and issues relating to intellectual property rights.

- xiv. Conservation, environmental pollution and degradation, environmental impact assessment.
- xv. Disaster and disaster management with emphasis on Assam.
- xvi. Linkages between development and spread of extremism.
- xvii. Role of external state and non-state actors in creating challenges to internal security.
- xviii. Challenges to internal security through communication networks, role of media and social networking sites in internal security challenges, basics of cyber security; money-laundering and its prevention.
- xix. Security challenges and their management in border areas; linkages of organized crime with terrorism with emphasis on Assam.
- xx. Various Security forces and agencies and their mandate

Paper - V

General Studies IV - 250 Marks

(Ethics, Integrity and Aptitude)

This paper will include questions to test the candidates' attitude and approach to issues relating to integrity, probity in public life and his problem solving approach to various issues and conflicts faced by him in dealing with society. Questions may utilise the case study approach to determine these aspects. The following broad areas will be covered.

- i. Ethics and Human Interface- Essence, determinants and consequences of Ethics in human actions; dimensions of ethics; ethics in private and public relationships
- ii. Human Values- lessons from the lives and teachings of great leaders, reformers and administrators; role of family, society and educational institutions in inculcating values.
- iii. Attitude: content, structure, function, its influence and relation with thought and behavior, moral and political attitudes, social influence and persuasion.
- iv. Aptitude and foundational values for Civil Service , integrity, impartiality and non-partisanship, objectivity, dedication to public service, empathy, tolerance and compassion towards the weaker-sections
- v. Emotional intelligence-concepts, and their utilities and application in administration and governance
- vi. Contributions of moral thinkers and philosophers from India and world
- vii. Public/Civil service values and Ethics in Public administration Status and problems, ethical concerns and dilemmas in government and private institutions; laws, rules, regulations and conscience as sources of ethical guidance; accountability and ethical governance, strengthening of ethical and moral values in governance, ethical issues in international relations and funding, corporate governance
- viii. Probity in Governance Concept of public service, Philosophical basis of governance and probity, Information sharing and transparency in government, Right to Information, Codes of Ethics, Codes of Conduct, Citizen's
- ix. Charters, Work culture, Quality of service delivery, Utilization of public funds, challenges of corruption
- x. Case Studies on above issues

Paper - VI**General Subject Paper on Assam - 250 Marks**

(History, Heritage, Culture, Geography, Governance, Polity, Social Justice, International Relations, Economic Development, Bio-diversity, Environment, Security and Disaster Management of Assam)

- i. History, Art, Culture, Literature, Tradition & Heritage of Assam
Major Landmarks in the History of Assam, Major Dynasties, their Administrative and Revenue systems, Socio-cultural Issues, Freedom Movement, Political Awakening and Integration, Salient features of Architecture and Monuments, Arts, Paintings and Handicrafts, Important Works of literature, Fairs, Festivals, Folk Music and Folk Dances, Culture, Tradition and Heritage, Religious Movements, Leading Personalities.
- ii. Geography of Assam
Broad physical features, Major physiographic divisions, Natural Resources of Assam, Climate, Natural Vegetation, Forests, Wildlife and Bio-diversity, Mines and Minerals, Population and Major Industries.
- iii. Political and Administrative System of Assam
Governor, Chief Minister, State Assembly, High Court, Assam Public Service Commission, District Administration, State Human Rights Commission, State Election Commission, State Information Commission, Public Policy, Legal Rights and Citizen Charter.
- iv. Economy of Assam
Macro overview of Economy, Major Agricultural, Industrial and Service Sector Issues, Growth, Development and Planning, Infrastructure & Resources, Major Development Projects, Programmes and Schemes-Government Welfare Schemes for SC/ST/Backward Class/Minorities/Disabled Persons, Destitute, Women, Children, Old Age People, Farmers & Laborers.
- v. Bio-diversity, Environment, Security and Disaster Management with relevant emphasis on State of Assam

Paper - VII**Optional Subject (Paper I) - 250 Marks****Paper - VIII****Optional Subject (Paper II) - 250 Marks.**

List of optional subjects for CCE Main Examination :

- i. Agriculture
- ii. Animal Husbandry and Veterinary Science
- iii. Anthropology
- iv. Botany
- v. Chemistry
- vi. Civil Engineering
- vii. Commerce and Accountancy
- viii. Economics
- ix. Electrical Engineering
- x. Geography
- xi. Geology

- xii. History
- xiii. Law
- xiv. Literature of any one of the following languages .
Assamese, Bengali, Bodo, Hindi, Sanskrit, English.
- xv. Management
- xvi. Mathematics
- xvii. Mechanical Engineering
- xviii. Medical Science
- xix. Philosophy
- xx. Physics
- xxi. Political Science and International Relations
- xxii. Psychology
- xxiii. Public Administration
- xxiv. Sociology
- xxv. Statistics
- xxvi. Zoology

PART C

Interview/Personality Test - 275 Marks

- i. The candidate will be interviewed by a Board who will have before them a record of his career. He will be asked questions on matters of general interest. The object of the interview is to assess the personal suitability of the candidate for a career in public service by a Board of competent and unbiased observers. The test is intended to judge the mental calibre of a candidate. In broad terms this is really an assessment of not only his intellectual qualities but also social traits and his interest in current affairs. Some of the qualities to be judged are mental alertness, critical powers of assimilation, clear and logical exposition, balance of judgement, variety and depth of interest, ability for social cohesion and leadership, intellectual and moral integrity.
- ii. The technique of the interview is not that of a strict cross-examination but of a natural, though directed and purposive conversation which is intended to reveal the mental qualities of the candidate.
- iii. The interview test is not intended to be a test either of the specialised or general knowledge of the candidates which has been already tested through their written papers. Candidates are expected to have taken an intelligent interest not only in their special subjects of academic study but also in the events which are happening around them both within and outside their own State or Country as well as in modern currents of thought and in new discoveries which should rouse the curiosity of well educated youth.

Syllabus for Optional Subjects**PAPER-(VII) & PAPER (VIII)****Optional Subject Papers I & II**

Candidate may choose any optional subject from amongst the List of Optional Subjects

AGRICULTURE**PAPER-I**

Ecology and its relevance to man, natural resources, their sustainable management and conservation. Physical and social environment as factors of crop distribution and production. Agro ecology, cropping pattern as indicators of environments. Environmental pollution and associated hazards to crops, animals and humans. Climate change—International conventions and global initiatives. Green house effect and global warming. Advance tools for ecosystem analysis— Remote Sensing (RS) and Geographic Information Systems (GIS)

Cropping patterns in different agro-climatic zones of the country. Impact of high-yielding and short-duration varieties on shifts in cropping patterns. Concepts of various cropping, and farming systems. Organic and Precision farming. Package of practices for production of important cereals, pulses, oil seeds, fibres, sugar, commercial and fodder crops.

Important features, and scope of various types of forestry plantations such as social forestry, agro-forestry, and natural forests Propagation of forest plants Forest products

Agro-forestry and value addition. Conservation of forest flora and fauna.

Weeds, their characteristics, dissemination and association with various crops; their multiplications; cultural, biological, and chemical control of weeds.

Soil—physical, chemical and biological properties. Processes and factors of soil formation. Soils of India. Mineral and organic constituents of soils and their role in maintaining soil productivity. Essential plant nutrients and other beneficial elements in soils and plants. Principles of soil fertility, soil testing and fertiliser recommendations, integrated nutrient management Biofertilizers. Losses of nitrogen in soil, nitrogen use efficiency in submerged rice soils, nitrogen fixation in soils. Efficient phosphorus and potassium use. Problem soils and their reclamation. Soil factors affecting green house gas emission.

Soil conservation, integrated watershed management. Soil erosion and its management Dry land agriculture and its problems. Technology for stabilising agriculture production in rainfed areas

Water-use efficiency in relation to crop production, criteria for scheduling irrigations, ways and means of reducing run-off losses of irrigation water. Rainwater harvesting. Drip and sprinkler irrigation. Drainage of water-logged soils, quality of irrigation water, effect of industrial effluents on soil and water pollution. Irrigation projects in India.

Farm management, scope, importance and characteristics, farm planning. Optimum resource use and budgeting Economics of different types of farming systems. Marketing management strategies for development, market intelligence. Price fluctuations and their cost; role of cooperatives in agricultural economy, types and systems of farming and factors affecting them. Agricultural price policy. Crop Insurance.

Agricultural extension, its importance and role, methods of evaluation of extension programmes, socio-economic survey and status of big, small and marginal farmers and landless agricultural labourers; Training programmes for extension workers Role of Krishi Vigyan Kendra's (KVK) in dissemination of Agricultural technologies Non-Government Organisation (NGO) and self-help group approach for rural development.

PAPER-II

Cell structure, function and cell cycle. Synthesis, structure and function of genetic material. Laws of heredity. Chromosome structure, chromosomal aberrations, linkage and cross-over, and their significance in recombination breeding. Polyploidy, euploids and aneuploids. Mutation—and their role in crop improvement. Heritability, sterility and incompatibility, classification and their application in crop improvement. Cytoplasmic inheritance, sex-linked, sexinfluenced and sex-limited characters.

History of plant breeding. Modes of reproduction, selfing and crossing techniques. Origin, evolution and domestication of crop plants, center of origin, law of homologous series, crop genetic resources—conservation and utilization. Application of principles of plant breeding, improvement of crop plants. Molecular markers and their application in plant improvement. Pure-line selection, pedigree, mass and recurrent selections, combining ability, its significance in plant breeding. Heterosis and its exploitation. Somatic hybridization. Breeding for disease and pest resistance. Role of interspecific and intergeneric hybridization. Role of genetic engineering and biotechnology in crop improvement. Genetically modified crop plants.

Seed production and processing technologies. Seed certification, Seed testing and storage. DNA finger printing and seed registration. Role of public and private sectors in seed production, and marketing. Intellectual Property Rights (IPR) issues, WTO issues and its impact on Agriculture.

Principles of Plant Physiology with reference to plant nutrition, absorption, translocation and metabolism of nutrients. Soil-water-plant relationship.

Enzymes and plant pigments; photosynthesis—modern concepts and factors affecting the process, aerobic and anaerobic respiration; C₃, C₄ and CAM mechanisms.

Carbohydrate, protein and fat metabolism. Growth and development; photoperiodism and vernalization. Plant growth substances and their role in crop production. Physiology of seed development and germination; dormancy. Stress physiology—draught, salt and water stress.

Major fruits, plantation crops, vegetables, spices and flower crops. Package practices of major horticultural crops. Protected cultivation and high tech horticulture. Post-harvest technology and value addition of fruits and vegetables. Landscaping and commercial floriculture. Medicinal and aromatic plants. Role of fruits and vegetables in human nutrition.

Diagnosis of pests and diseases of field crops, vegetables, orchard and plantation crops and their economic importance. Classification of pests and diseases and their management. Integrated pest and diseases management. Storage pests and their management. Biological control of pests and diseases. Epidemiology and forecasting of major crop pests and diseases. Plant quarantine measures. Pesticides, their formulation and modes of action.

Food production and consumption trends in India. Food security and growing population—vision 2020. Reasons for grain surplus. National and International food policies. Production, procurement, distribution constraints. Availability of foodgrains, per capita expenditure on food. Trends in poverty, Public Distribution System and Below Poverty Line population, Targeted Public Distribution System (PDS), policy implementation in context to globalization. Processing constraints. Relation of food production to National Dietary Guidelines and food consumption pattern. Food based dietary approaches to eliminate hunger. Nutrient deficiency—Micro nutrient deficiency. Protein Energy Malnutrition or Protein Calorie Malnutrition (PEM or PCM), Micro nutrient deficiency and HRD in context of work capacity of women and children.

Food grain productivity and food security

ANIMAL HUSBANDRY AND VETERINARY SCIENCE**PAPER-I****1. Animal Nutrition :**

1.1 Partitioning of food energy within the animal. Direct and indirect calorimetry Carbon—nitrogen balance and comparative slaughter methods. Systems for expressing energy value of foods in ruminants, pigs and poultry. Energy requirements for maintenance, growth, pregnancy, lactation, egg, wool, and meat production.

1.2 Latest advances in protein nutrition. Energy protein inter-relationships. Evaluation of protein quality. Use of NPN compounds in ruminant diets Protein requirements for maintenance, growth, pregnancy, lactation, egg, wool and meat production.

1.3 Major and trace minerals—Their sources, physiological functions and deficiency symptoms. Toxic minerals. Mineral interactions. Role of fatsoluble and water—soluble vitamins in the body, their sources and deficiency symptoms.

1.4 Feed additives—methane inhibitors, probiotics, enzymes, antibiotics, hormones, oligosaccharides, antioxidants, emulsifiers, mould inhibitors, buffers etc. Use and abuse of growth promoters like hormones and antibiotics—latest concepts.

1.5 Conservation of fodders. Storage of feeds and feed ingredients. Recent advances in feed technology and feed processing. Anti-nutritional and toxic factors present in livestock feeds. Feed analysis and quality control Digestibility trials—direct, indirect and indicator methods. Predicting feed intake in grazing animal.

1.6 Advances in ruminant nutrition. Nutrient requirements. Balanced rations. Feeding of calves, pregnant, work animals and breeding bulls. Strategies for feeding milch animals during different stages of lactation cycle. Effect of feeding on milk composition. Feeding of goats for meat and milk production. Feeding of sheep for meat and wool production

1.7 Swine Nutrition Nutrient requirements. Creep, starter, grower and finisher rations. Feeding of pigs for lean meat production. Low cost rations for swine.

1.8 Poultry nutrition Special features of poultry nutrition. Nutrient requirements for meat and egg production Formulation of rations for different classes of layers and broilers.

2. Animal Physiology :

2.1 Physiology of blood and its circulation, respiration; excretion. Endocrine glands in health and disease

2.2 Blood constituents.—Properties and functions-blood cell formation— Haemoglobin synthesis and chemistry-plasma proteins production, classification and properties, coagulation of blood; Haemorrhagic disorders—anti-coagulants —blood groups—Blood volume—Plasma expanders-Buffer systems in blood Biochemical tests and their significance in disease diagnosis

2.3 Circulation —Physiology of heart, cardiac cycle, heart sounds, heart beat, electrocardiograms. Work and efficiency of heart—effect of ions on heart function- metabolism of cardiac muscle, nervous and chemical regulation of heart, effect of temperature and stress on heart, blood pressure and hypertension, osmotic regulation, arterial pulse, vasomotor regulation of circulation, shock. Coronary and pulmonary circulation, Blood-Brain barrier Cerebrospinal fluid- circulation in birds.

2.4 Respiration —Mechanism of respiration, Transport and exchange of gases- neural control of respiration- Chemo-receptors-hypoxia-respiration in birds.

2.5 Excretion.—Structure and function of kidney, formation of urine-methods of studying renal function-renal regulation of acid-base balance physiological constituents of urine-renal failure passive venous congestion-Urinary secretion in chicken-Sweat glands and their function. Biochemical test for urinary dysfunction.

2.6 Endocrine glands.—Functional disorders—their symptoms and diagnosis. Synthesis of hormones, mechanism and control of secretion—hormonal receptors-classification and function

2.7 Growth and Animal Production.—Prenatal and postnatal growth, maturation, growth curves, measures of growth, factors affecting growth, conformation, body composition, meat quality

2.8 Physiology of Milk Production, Reproduction and Digestion.—Current status of hormonal control of mammary development, milk secretion and milk ejection Male and Female reproductive organs, their components and functions. Digestive organs and their functions

2.9 Environmental Physiology.—Physiological relations and their regulation, mechanisms of adaptation, environmental factors and regulatory mechanisms involved in animal behaviour, climatology—various parameters and their importance Animal ecology. Physiology of behaviour Effect of stress on health and production.

3. Animal Reproduction :

Semen quality.—Preservation and Artificial Insemination—Components of semen, composition of spermatozoa, chemical and physical properties of ejaculated semen, factors affecting semen in vivo and in vitro Factors affecting semen production and quality, preservation, composition of diluents, sperm concentration, transport of diluted semen Deep freezing techniques in cows, sheep, goats, swine and poultry Detection of oestrus and time of insemination for better conception Anoestrus and repeat breeding.

4. Livestock Production and Management :

4.1 Commercial Dairy Farming —Comparison of dairy farming in India with advanced countries Dairying under mixed farming and as specialized farming, economic dairy farming. Starting of a dairy farm, Capital and land requirement, organization of the dairy farm. Opportunities in dairy farming, factors determining the efficiency of dairy animal Heard recording, budgeting cost of milk production, pricing policy; Personnel Management. Developing Practical and Economic rations for dairy cattle, supply of greens throughout the year, feed and fodder requirements of Dairy Farm Feeding regimes for young stock and bulls, heifers and breeding animals; new trends in feeding young and adult stock; Feeding records.

4.2 Commercial meat, egg and wool production — Development of practical and economic rations for sheep, goats, pigs, rabbits and poultry Supply of greens, fodder, feeding regimes for young and mature stock. New trends in enhancing production and management Capital and land requirements and socio-economic concept

4.3 Feeding and management of animals under drought, flood and other natural calamities.

5. Genetics and Animal Breeding :

5.1 History of animal genetics. Mitosis and Meiosis · Mendelian inheritance, deviations to Mendelian genetics; Expression of genes; Linkage and crossing over; Sex determination, sex influenced and sex limited characters; Blood groups and polymorphism; Chromosome aberrations, Cytoplasmic inheritance, Gene and its structure, DNA as a genetic material; Genetic code and protein synthesis; Recombinant DNA technology Mutations, types of mutations, methods for detecting mutations and mutation rate, Transgenesis

5.2 Population Genetics applied to Animal Breeding— Quantitative Vs Qualitative traits, Hardy Weinberg Law; Population Vs Individual; Gene and genotypic frequency; Forces changing gene frequency; Random drift and small populations, Theory of path coefficient, Inbreeding, methods of estimating inbreeding coefficient, systems of inbreeding; Effective population size, Breeding value, estimation of breeding value, dominance and epistatic deviation; Partitioning of variation; Genotype X environment correlation and genotype X environment interaction, role of multiple measurements; Resemblance between relatives

5.3 Breeding Systems —Breeds of livestock and Poultry Heritability, repeatability and genetic and phenotypic correlations, their methods of estimation and precision of estimates, Aids to selection and their relative merits, Individual, pedigree, family and within family selection, Pregnancy testing; Methods of selection; Construction of selection indices and their uses; Comparative evaluation of genetic gains through various selection methods; Indirect selection and correlated response; Inbreeding, out breeding, upgrading, cross-breeding and synthesis of breeds, Crossing of inbred lines for commercial production, Selection for general and specific combining ability, Breeding for threshold characters. Sire index